

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.77 of 2012 &
IA No.151, 152 & 174 of 2012

Dated : 4th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

Executive Engineer Electricity Transmission
Division UPPTCL & OrsRespondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. Pradeep Misra for R.1 to 5
Mr. Sanjay Singh for R.6

ORDER

We have heard the learned counsel for the Appellant and the Respondents.

The learned counsel for the Appellant is filing the Written Submissions today after serving copy on the other side.

The learned counsel for the Respondent Nos.1 to 5 is directed to file the Written Submissions before the next date of hearing after serving copy on the other side.

Post the matter for further hearing on **17.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk